

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

**BBT ELEVATED ROAD PRIVATE LIMITED
OPERATING IN CONSTRUCTION COMPLETION ACTIVITIES AT
1, NEW BATA ROAD, MAHESHTALA, KOLKATA, WEST BENGAL - 700140**

[Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

SL.	RELEVANT PARTICULARS	
1	Name of the Corporate Debtor along with PAN & CIN/ LLP No.	BBT Elevated Road Private Limited U45400WB2014PTC200347
2	Address of the registered office	1, New Bata Road, Maheshtala, Kolkata, Kolkata, West Bengal – 700140.
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	Kolkata, West Bengal
5	Installed capacity of main products/ services	Not applicable
6	Quantity and value of main products/ services sold in last financial year	Not applicable
7	Number of employees/ workmen	Zero (As informed by the suspended board of the Corporate Debtor)
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Balance sheet, P&L, along with schedules available for F.Y. 2021-22 & 2020-21. All other documents can be obtained by sending email at: bbtelevatedroad@gmail.com List of Creditors also available at- https://ibbi.gov.in/en/claims/corporate-personals
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending email at: bbtelevatedroad@gmail.com
10	Last date for receipt of expression of interest	19/03/2024
11	Date of issue of provisional list of prospective resolution applicants	29/03/2024
12	Last date for submission of objections to provisional list	03/04/2024
13	Date of issue of final list of prospective resolution applicants	13/04/2024
14	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants	18/04/2024
15	Last date for submission of resolution plans	18/05/2024
16	Process email id to submit Expression of Interest	bbtelevatedroad@gmail.com



Sachin Gopal Jathar

Resolution Professional - BBT Elevated Road Private Limited

Regn. No. - IBBI/IFA-002/IP-N00640/2018-2019/11968

AFA Certificate No. AA2/11968/02/191024/202936 | valid till 19/10/2024

B-1/8, Samadrita, EKTP, Phase-III EKT, Kolkata, West Bengal - 700107

Date: 04/03/2024
Place: Kolkata